



# उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

## UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. No

H98851

सा-2/NGT NO-62/23

दिनांक

Date 03-8-23

To,

**The Registrar,**  
Hon'ble National Green Tribunal,  
Copernicus Marg, New Delhi.  
E-mail - judicial-ngt@gov.in

**Subject: Submission of Joint Committee report in compliance of directions issued by Hon'ble NGT vide order dated 02.05.2023 in Original Application No. 817/2022 Suo Motu Action in Illegal Dumping of Coal at Railway Siding at Krishnashila, Sonbhadra Vs. Union of India & Ors.**

Sir,

In compliance of Hon'ble NGT order dated 02.05.2023 in the matter of Original Application No. 817/2022 Suo Motu Action in Illegal Dumping of Coal at Railway Siding at Krishnashila, Sonbhadra Vs. Union of India & Ors., the Joint Committee report is being filed herewith.

It is requested that the aforesaid Joint Committee Report may be presented before the Hon'ble Tribunal for kind consideration.

Encl: As above.

Yours faithfully,

Chief Environmental Officer  
Circle-2

Report of Joint Committee Constituted by Hon'ble NGT in the matter of O.A. No. 817/2022 Suo Motu Action in Illegal Dumping of Coal at Railway Siding at Krishnashila, Sonbhadra Vs. Union of India &Ors. through order dated 02.05.2023.

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Hon'ble NGT in the matter of O.A. No. 817/2022 Suo Motu Action in Illegal Dumping of Coal at Railway Siding at Krishnashila, Sonbhadra Vs. Union of India &Ors. vide order dated 02.05.2023 directed the following: -

....."10. In the present case, the coal which was found stored was to the extent of about 3 lakhs tonnes out of which about 50% has since been lifted and remaining is still lying. Taking its value at the rate of Rs.10,000 per tonnes, the value of stored material comes to Rs. 30,000 crores. The damage by such unscientific storing of coal has resulted in not only air pollution but also contamination of ground water and surface water. There is obvious adverse impact on public health also. Considering the cost of restoration and turnover of the transactions involved, we determine, on conservative estimated cost, the compensation to be Rs. 10 crores which may be deposited by the NCL with State PCB for restoration of environment by preparing an action plan which may include proper stocking/handling of the coal, taking measures to control dust emission and time bound remediation. Such plan be prepared within two months with the involvement of joint Committee of CPCB, State PCB, District Magistrate, Sonbhadra and Forest Department. State PCB will be nodal agency for coordination and compliance. The Committee may also ensure that the action points relating to controlling pollution of stocking and handling of coal be done to bring down the air index in context of overall CEPI. If more amount is required for restoration, NCL will be liable to pay the same.

11. Further action taken report may be filed within two months by the State PCB by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The Committee may also associate project proponent and other stakeholders. We also direct State PCB to put PP to notice of these proceedings for their response, if any, before this Tribunal.

List for further consideration on 07.08.2023."

Accordingly, the following members have been nominated by the concerned departments for the said committee:-

1. Shri Swatantra Kumar Srivastava, DFO, Renukoot, Distt. Sonbhadra.
2. Shri Suresh Chandra Rai, SDM, Duddhi, Distt. Sonbhadra.
3. Shri Rajendra D. Patil, Scientist 'D' CPCB, Regional Directorate, Lucknow.
4. Shri R.K. Singh, Regional Officer, UPPCB, Distt. Sonbhadra

In compliance of above direction issued by Hon'ble National Green Tribunal the Action Plan regarding stocking/handling of the coal, with measures to control the pollution are being suggested as follows: -

**Action plan for proper stocking/handling of the coal with measures to control dust emission in time bound manner are as follows:-**

S. No	Action Points	Concerned Department/ Industry	Timeline	Compliance Status
1.	The Vehicles/trucks carrying coal should be covered with the Tarpaulin before transportation and its monitoring shall be ensured by Northern Coal Fields Limited Projects.	Northern Coal Fields Ltd., Bina Project	Immediate	Partially complying.
2.	It shall be ensured that at the loading point of the Coal, water sprinkling and mobile/truck mounted fog cannon shall be installed to control dust emission.	Northern Coal Fields Ltd., Bina Project.	Immediate	Partially complying.
3.	From loading point of the coal to Krishnashila Railway siding, all internal haul roads should be concreted and mechanical sweeping should be done on regular basis.	Northern Coal Fields Ltd., Bina Project.	Immediate	Yet to be Complied

S. No	Action Points	Concerned Department/ Industry	Timeline	Compliance Status
4.	To control the dust emission generated from vehicular movement at Krishnashila Railway siding, regular water/chemical sprinkling should be done by truck mounted water sprinkling tankers or fixed water sprinkling/fog canon system should be installed.	Northern Coal Fields Ltd., Bina Project	Immediate	Yet to be Complied
5.	To control the dust emission generated during unloading of the coal at the Krishnashila Railway siding, regular water sprinkling shall be done by the proponents.	Northern Coal Fields Ltd., Bina Project/ Proponents	Immediate	Yet to be Complied
6.	The drop heights should be minimized to reduce dust during loading and unloading operations by the proponents	Proponents, Sonbhadra	Immediate	Yet to be Complied
7.	Speed limit of dumpers/trucks used for loading/unloading of materials shall not exceed 10 kmph. Overloading of vehicles shall not be allow at any moment.	Proponents/ RTO/Mining Deptt.	Immediate	Yet to be Complied
9.	Wind breaking wall shall be constructed around the coal dumping area at Krishnashila Railway siding to control dust.	Northern Coal Fields Ltd., Bina Project.	90 Days	Yet to be Complied
10.	Automatic Fire detection and automatic water sprinkler system should be installed at Krishnashila railway siding to detect and reduce coal fire/burning.	Northern Coal Fields Ltd., Bina Project	90 Days	Yet to be Complied
11.	For Proper monitoring of possible Fire in coal at Krishnashila Railway siding PTZ	Northern Coal Fields Ltd., Bina	90 Days	Yet to be Complied

S. No	Action Points	Concerned Department/ Industry	Timeline	Compliance Status
	Camera should be installed and connected to UPPCB sever.	Project.		
12.	Water sprinkling system shall be installed at wind breaking wall to control fugitive dust emission produced during unloading of coal.	Northern Coal Fields Ltd., Bina Project.	90 Days	Yet to be Complied
13.	Proper waste water/drainage system shall be provided at sprinkling area of loading, unloading and storage so that water drained is collected at a common tank and reused.	Northern Coal Fields Ltd., Bina Project.	90 Days	Yet to be Complied
14.	Any drainage of coal yard shall not be connected to nearby natural drain.	Northern Coal Fields Ltd., Bina Project.	90 Days	Yet to be Complied
15.	During monsoon season, the entire coal storage yard shall be provided with separate drains, which will lead to a separate sump of adequate capacity.	Northern Coal Fields Ltd., Bina Project.	90 Days	Yet to be Complied
16.	To monitor Ambient Air Quality of the area, 01 Nos. of CAAQMS shall be installed at each East and West direction with connectivity to CPCB/UPPCB server.	Northern Coal Fields Ltd., Bina Project.	90 Days	Yet to be Complied
17.	Monthly monitoring of water quality of the nearby water bodies of Krishnashila railway siding should be done by the SPCB.	SPCB	Regular activity	Complying
18.	Along the boundary of the Krishnashila Railway siding, entrance/exit gate with PTZ camera should be established by	Northern Coal Fields Ltd., Bina Project.	90 Days	Yet to be Complied

S. No	Action Points	Concerned Department/ Industry	Timeline	Compliance Status
	NCL Bina Project. Manpower shall be deployed to maintain Log Book of coal loaded vehicles movement, quantity of coal import, details of transporters/ stackholders and other details.			
19.	Another PTZ camera shall be installed at ROB/Culvert near Krishnashila Railway siding for monitoring of coal transportation.	Northern Coal Fields Ltd., Bina Project.	90 Days	Yet to be Complied

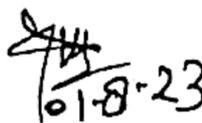
The prepared Action Plan is submitted before Hon'ble National Green Tribunal for consideration and issuing further necessary directives to the concerns.



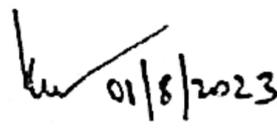
(R.K. Singh)  
Regional Officer  
UP PCB,  
Sonbhadra



(Rajendra D. Patil)  
Scientist 'D'  
CPCB RD - Lucknow



(S.C. Rai)  
SDM  
Duddhi,  
Sonbhadra



(S. K. Srivastava)  
DFO  
Renukoot,  
Sonbhadra

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